

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 08/2013

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 01.02.2013 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mr. Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Airline Operators Committee, Chennai
V/s.

...Appellant

AERA & Ors. (AAI/DGCA/MCA)

.... Respondents

Appearances : Ms. Neelam Rathore with Ms. Sarika Gandhi, Syed Amber, Advocate for the Appellant.

Mr. Priyadarshi Gopal, Advocates for AERA

Mr. Sukumar Pattjoshi, Sr. Advocate with Mr. Nitish Gupta & Ms. Amrita Panda, Advocates for AAI

ORDER
05th March, 2014

Heard extensively. Arguments remain inconclusive.

List the matter on **28th March, 2014** for continuation of arguments.

(Justice V.S. Sirpurkar)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member